GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:1560 ANSWERED ON:02.08.2000 VACANT POST OF SC/ST ASHOK KUMAR PRADHAN;RAMESH CHANDAPPA JIGAJINAGI

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the `Forum of SC/STMPs` in the representations submitted to the Prime Minister on 17.12.1996, 1.9.1997 and 23.7.1998 have demanded posting of adequate number of SCs/STs persons in higher echelons of administration;

(b) if so, the total number of posts of Vice-Chancellors and equivalents thereof in Agricultural Universities/Deemed Universities receiving aid from Central Government and number of persons belonging to SCs/STs working against such posts as January 1, 1996 and their percentage as compared to the total posts;

(c) the total number of persons appointed to such posts from 1.1.1997 onwards and persons belonging to the SCs/STs among them and their percentage as compared to total such appointments;

(d) the nature and composition of the Committees/Boards which select persons for such posts and provisions made for associating persons belonging to the SCs/STs on such Committees/Boards; and

(e) the reasons, if no such provisions are made?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. DEBENDRA PRADHAN)

(a) Not in the knowledge of Council.

(b) There were 28 posts of Vice Chancellors of State Agriculture Universities, four Directors of National Institutes with Deemed Universities(equivalent to Vice Chancellor) and one Vice Chancellor of Central Agricultural University status, Imphal as on 1.1.96. One Vice Chancellor out of 33 belonged to SC category (3%).

(c) Twenty Vice-Chancellors appointed from 1.1.1997 till date, none belonged to SC/ST.

(d) Appointment of Vice-Chancellors are made on the basis of Search Committee/Panel constituted under the Act of the respective State Agricultural Universities by the State Government. There is no special provision for SC/ST on such Committee/BoardDirectors of National Institutes of ICAR are selected by Agricultural Scientists Recruitment Board.

(e) The Selection Committees are constituted as per the provision in statue of each university. For high level singular selection posts, no sectorial reservations are implied.